

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For Admission.

(on memo)

Beget,

20.11.03

Learned counsel for the applicant submits that he would like to withdraw the O.A. with permission to agitate the matter before the authorities in the Department. Permission is granted. The O.A. is dispensed of as withdrawn.

S.
Member (A)
J.
Member (S)

Mr. P.K. Radhi Counsel for the applicant - filed a memo today in the court seeking withdrawal of his O.A. Place of record.

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20.11.03
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A copy of order dt. 20.11.03 is prepared for counsel for petition.

10/11/03
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